

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

I.A. NO. 10 OF 2018 IN
APPEAL NO. 02 OF 2018 &
I.A. NO. 09 OF 2018

Dated: 8th January, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Prism Cement Ltd.

... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. S. Venkatesh
Mr. Sandeep Rajpurohit
Mr. Vikas Maini

Counsel for the Respondent(s) : Mr. Alok Shankar for R-1

Mr. Aashish Anand Bernard
Mr. Paramhans for R-3 & R-6

Mr. Vikas Upadhyay for R-4

Ms. Shikha Ohri for R-5

ORDER
(IA No. 10 of 2018)
(For Stay)

The learned counsel, Mr. Alok Shankar accepts notice on behalf of the Respondent No. 1. The learned counsel, Mr. Paramhans accepts notice on behalf of the Respondent Nos. 3 & 6. The learned counsel, Mr. Vikas Upadhyay accepts notice on behalf of the Respondent No. 4. The learned counsel, Ms. Shikha Ohri accepts notice on behalf of the Respondent No. 5.

The learned counsel, Mr. Vikas Upadhyay, appearing for the fourth Respondent submitted that he will file reply to the IA No. 10 of 2018 within two days from today after duly serving copy to the other side and also undertakes to file vakalatnama.

The learned counsel, Mr. Amit Kapur, appearing for the Appellant, submitted that he will file the affidavit of service during the course of the day in the Registry.

Submissions made by the learned counsel appearing for the parties, as stated above, placed on record.

The learned counsel appearing for the fourth Respondent is permitted to file his vakalatnama along with reply within two days from today after duly serving copy on the other side.

The learned counsel appearing for the Appellant is also permitted to file the affidavit of service during the course of the day in the Registry.

Relist this matter for hearing on IA No. 10 of 2018 for Stay on 10.01.2018, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

js/vt